

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31288/2017

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

ALL INDIA EQUALITY FORUM & ORS.

Respondent(s)

Date : 04-06-2018 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE ASHOK BHUSHAN
(Vacation Bench)

For Petitioner(s) Mr. Maninder Singh, ASG (mentioned by)
Mr. R. Bala, Adv.
Mr. Suhasini Sen, Adv.

For Respondent(s) Mr. Kumar Parimal, Adv.
Mr. Smarhar Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter tomorrow i.e. Tuesday, the 5th June, 2018.

(MAHABIR SINGH)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER